

DIVISION BENCH
COURT - II

O-236

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/278(KB)2023
IA(COMPANIES.ACT)/21(KB)2024,
IA(COMPANIES.ACT)/43(KB)2024,
IA(COMPANIES.ACT)/63(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	GOLDAIR HANDLING S.A. VS LAS GOLDAIR HANDLING (BAGDOGRA) PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] For the Petitioners
Mr. Joy Saha, Sr. Adv.]
Ms. Sonal Shah, Adv.]
Mr. Kushagra Shah, Adv.]
Ms. Monali Dutta, Adv.]

Mr. Ratnanko Banerji, Sr. Adv.] For the Respondent No. 1
Mr. Shaunak Mitra, Adv.]
Mr. Soham Sorr, Adv.]
Mr. Siddhartha Sharma, Adv.]
Mr. Rishav Dutt, Adv.]
Mr. Arjun Asthana, Adv.]
Ms. Pariksha Roy, Adv.]
Ms. S. Deb, Adv.]

Mr. Soham Sorr, Adv.] For the Respondent No. 2
Mr. Siddhartha Sharma, Adv.]
Mr. Rishav Dutt, Adv.]
Mr. Arjun Asthana, Adv.]
Ms. Pariksha Roy, Adv.]
Ms. S. Deb, Adv.]

Ar.

Mr. Rajib Ray,

] For the ICAI

ORDER

1. Ld. Sr. Counsel/Counsel/Authorised Representative appearing on behalf of the parties present.
2. Heard Ld. Sr. Counsel Mr. Ratnanko Banerji appearing on behalf of respondent no. 1 in full.
3. List this matter for continuation of arguments on **01.05.2024** at **11:00 A.M.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)